

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 4
MA/2(MP)2021
in
TP 99 of 2019 [CP(IB) 641 of 2019]

Order under Section 7 IBC

IN THE MATTER OF:

ICICI Bank Ltd

V/s

Garlico Industries Ltd

.....Applicant

.....Respondent

Order delivered on ..18/08/2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)

Mr. Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent :

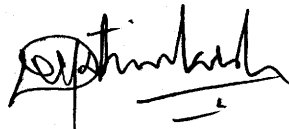
ORDER

No one appeared for the Applicant neither complete application is available on e-portal. The matter stands adjourned.

List the matter on 28.10.2021.


VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)

vc


DR. DEEPTI MUKESH
MEMBER (JUDICIAL)